

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 205
CP No. 32/61(1)/JPR/2021
Under Section 61(1) of
Companies Act, 2013

In the matter of:

Associated Marmo and Granites Limited

...Applicant


**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**


Present Through Video Conferencing: -

For the Applicant : Divanshu Mittal, PCS

ORDER

Heard Mr. Divanshu Mittal, PCS appearing on behalf of the Applicant. List
the matter on 29.11.2023.


(Rajeev Mehrotra)
Technical Member


(Deep/Chandra Joshi)
Judicial Member

November 16, 2023